

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2012  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Mr. Bipin Sagar  
V/s.  
M/s. Sasha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M.S. Bhatnagar	Adv for R.D	
2.	Mr. Mayur Khondarkar Yb Kanga & company Advocates for Petitioner	Counsel	
3.	Eshwar Deshask alw Uwii Tanna iby Pravin Mehta and Muthi & Co.	Advocates for Respondent Nos. 2 and 3	

Order

CP NO. 79 /397-398/CLB/MB/MAH/2012

At request of the parties, list this matter for hearing on 13.1.2017

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)